

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 114  
IA No. 381/JPR/2022  
CP No. (IB)- 282/9/JPR/2019  
Under Section 9 of IBC, 2016

**In the matter of:**

Micas Organics Ltd. ... Operational Creditor/Applicant

Versus

Prayag Polytech Pvt. Ltd. ... Corporate Debtor/Respondent

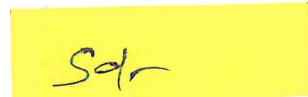
Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

**Present Through Video Conferencing: -**

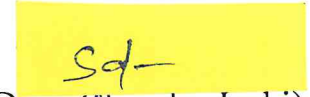
For the Applicant : Tej Pratap Singh, Adv.  
For the Respondent : Virendra Ganda, Sr. Adv.  
Vipul Ganda, Adv.  
Amodini Raina, Adv.  
Ayandeb Mitra, Adv.

**ORDER**

List the matter on 14.05.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 29, 2024